DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 07/04/2020

- 1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephone interaction made with the District & Sessions Judges are mentioned here-in-below:
- 1) Araria: Everything has been reported to be fine.
- 2) Aurangabad: Everything has been reported to be fine.
- 3) **Ara**: Everything has been reported to be fine.
- 4) Banka: Everything has been reported to be fine.
- 5) **Bhagalpur**: Everything has been reported to be fine.
- 6) Buxar: Everything has been reported to be fine.
- 7) **Begusarai**: Everything has been reported to be fine
- 8) Darbhanga: Everything has been reported to be fine.
- 9) East Champaran (Motihari): Everything has been reported to be fine.
- 10) Gopalganj: Everything has been reported to be fine.
- 11) Gaya: Everything has been reported to be fine.
- 12) **Hajipur**: Everything has been reported to be fine.
- 13) Jamui: Everything has been reported to be fine.
- 14) Jehanabad: Everything has been reported to be fine.
- 1 5) **Kaimur** (**Bhabhua**): Everything has been reported to be fine.
- 16) Katihar: Everything has been reported to be fine.
- 17) Khagaria: Everything has been reported to be fine
- 18) Kishanganj: Everything has been reported to be fine
- 19) Lakhisaria: Everything has been reported to be fine.
- 20) Madhepura: Everything has been reported to be fine.

- 21) Munger: Everything has been reported to be fine.
- 22) Muzaffarpur: Everything has been reported to be fine.
- 23) Madhubani: Everything has been reported to be fine.
- 24) Nalanda: Everything has been reported to be fine.
- 25) Nawada: Everything has been reported to be fine.
- 26) Patna: Everything has been reported to be fine.
- 27) **Purnia**: Everything has been reported to be fine.
- 28) Saharsa: Everything has been reported to be fine.
- 29) Samastipur: Everything has been reported to be fine.
- 30) Sasaram: Everything has been reported to be fine.
- 31) **Sheikhpura**: Everything has been reported to be fine.
- 32) **Sheohar**: Everything has been reported to be fine.
- 33) Sitamarhi: Everything has been reported to be fine.
- 34) Siwan: Everything has been reported to be fine.
- 35) Supaul: Everything has been reported to be fine.
- 36) Saran: Everything has been reported to be fine.
- 37) West Champaran: Everything has been reported to be fine.
- 2) As per direction of Hon'ble the Chief Justice, the meeting of Hon'ble Standing Committee and Hon'ble E-Committee has been convened today to deliberate upon order dated 06.04.2020 passed by the Hon'ble Supreme Court in Suo-Motu Writ (Civil) No. 5/2020, IN RE: GUIDELINES FOR COURT FUNCTIONING THROUGH VIDEO CONFERENCING DURING COVID-19 PANDEMIC.
- 3) As per direction of Hon'ble the Chief Justice, a letter has been sent to all the District & Sessions Judges of Bihar attaching the order dated 06.04.2020 passed by the Hon'ble Supreme Court in Suo-Motu Writ (Civil) No. 5/2020 for its circulation amongst all the Judicial Officers posted in the Judgeship for its immediate implementation as also inviting suggestions from them regarding proper and effective implementation of the order. Upon further direction of Hon'ble the Chief Justice, another letter has been sent to all the District & Session Judge directing therein to facilitate Judicial proceeding through Video Conferencing.

- 4) Registrar General along with other officers of the Registry made inspection of the campus of the Patna High Court. In course of inspection, the Medical Expert Team of the Animal Husbandry Department reported that today no casualty of crow has taken place.
- 5) Registrar General along with other officers of the Registry also visited the Primary Health Centre of the Patna High Court and enquired from the doctors about the number of patients visiting the Hospital. It was reported that today 11 patients have come to the Hospital, however, they have no symptom of COVID-19
- 6) During the course of inspection, Registrar General again directed the Security Guards posted in the campus that the entry of the strangers into the campus be strictly prohibited and no unauthorized person be allowed entry in the campus.